

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3727 OF 1999

MAHARASHTRA STATE FIN.CORPN.

Appellant (s)

VERSUS

ASHOK K. AGARWAL & ORS

Respondent(s)

[Heard by Hon'ble Arun Kumar and R.V. Raveendran, JJ.]

Date: 30/03/2006 This appeal was called on for judgment today.

For Amicus Curiae

Mr. Ashok Grover, Sr. Adv.

For Appellant(s)

Mr. M.J. Paul, Adv.

For Respondent(s)

Hon'ble Mr. Justice Arun Kumar pronounced the judgment of
the Bench comprising of His Lordship and Hon'ble Mr. Justice
R.V.
Raveendran.

The appeal is dismissed with no order as to costs.

Court Master

Court Master

(Signed reportable judgment is placed on the file)